GOVERNMENT OF INDIA MINISTRY OE ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1695 TO BE ANSWERED ON 08.03.2016

Smuggling of Wildlife

1695. DR. C. GOPALAKRISHNAN: SHRI PR SENTHIL NATHAN:

Will the Minster of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether India has recorded highest wildlife smuggling rackets as per the recent report published by Wildlife Crime Control Bureau (WCCB);
- (b) if so, the details thereof; and
- (c) the total number of arrests made for wildlife smuggling rackets by WCCB as on date?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) As per information received from the Wildlife Crime Control Bureau (WCCB), no report on wildlife smuggling rackets has been recently published by them.
- Information regarding arrest of wildlife smuggling rackets are not maintained/compiled by Wildlife Crime Control Bureau. However, the data regarding the total number of persons arrested during joint operations conducted by WCCB with other enforcement agencies during last two years and the current year are as below:

	2013- 14	2014-15	2015-16 upto 31.12.2015
Total number of	of 64	53	88
accused person arreste	d		
